

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA (CAA) NO. 04/Chd/Hry./2017**

In the matter of scheme of amalgamation & arrangement:

M/s. Cenlub Industries Limited ... Applicant-Transferee Company.  
And

M/s. Minihyd Hydraulics Limited ... Applicant-Transferor Company No.1  
And

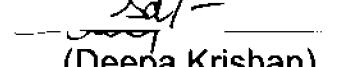
M/s. Ganpati Handtex Pvt. Ltd. ....Applicant-Transferor Company No.2.

Present: - Mr. Swaran Kumar Jain, Practising Company Secretary for  
Applicants.

The authorised representative of the applicants seeks to file  
afresh the index mentioning therein various Annexures and page  
numbers and fresh joint application by mentioning Annexures in the  
application itself along with certain other corrections and also application  
for permission to place these documents on record. Let the same be  
filed with the Registry within two days.

The matter is adjourned for hearing for 24.04.2017.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member (Technical)

March 03, 2017

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